

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 352 of 2018

IN THE MATTER OF:

**Regional Director, Southern Region,
MCA, Chennai & Anr.**

...Appellants

Vs

Real Image LLP, Chennai & Anr.

... Respondents

Present:

**Appellants: Mr. Ripu Daman Bhardwaj, CGSC with Mr. T. P. Singh,
Sr. Central Govt. Counsel.**

**Respondents: Mr. Jayant Mehta and Mr. Goutham Shivshankar,
Advocates.**

ORDER

13.08.2019: Further arguments were advanced by learned counsel appearing on behalf of the Appellants. Hearing remained inconclusive.

Post the appeal for concluding arguments on **30th August, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

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